

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NAKODA LIMITED Date of Commencement of Liquidation: 08-02-2023; List of Stakeholders as on Date: 09-04-2023; Name of IP: Ravindra Kumar Goyal; Process Number: 1; Last 5 digit of registration number: 13098

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		877083						NA
3	Secured financial creditors	10	61936784246	10	61936784246	0	0	0	Annexure 3
4	Unsecured financial creditors	5	6946578737	5	6946578737	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	3	13893389622	2	13893389622	0	12925965381	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	116466794	3	116116127	0	0	350667	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	82894096482	20	82892868732	0	12925965381	350667	